

38

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.177/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company	Monoharlal Phoolchand Kanungo -Vs- DSK Real Estate Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) MR. D. N. SWARMA, ADV.
- 2) MR. N. DASGUPTA, ADV.
- 3) MS. ARUNIMA CHAKRA, ADV.
- 4) MR. ANUPAM BISWAS, ADV.

Represented by

21/09/2017

1. Shannak Mitra, Adv - for R-6.

21/9.

②

1. Mr. Ratnam Dasgupta
2. Mr. Anisudha Roy
3. Mr. Anamika Chakrabarty
4. Mr. Anisudha Mallik

PJ.

21/9.

S.No.38 – CP No.177/2014 IA No.285/KB/2017 – Monoharlal
Phoolchand Kanungo Vs. DSK Real Estate Ltd. & Ors.

ORDER

Ld. Counsels for the petitioner as also respondents are present.

Both sides prayed for an adjournment.

Listed on 14th November 2017.

sd
(Jinan K.R.)
Member (J)

sd
(Vijai Pratap Singh)
Member (J)